

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:6324
ANSWERED ON:06.05.2013
CLEARANCE TO HIGHWAY PROJECT
Sainuji Shri Kowase Marotrao

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has accorded environmental clearance to Nizamabad-Jagdapur (National Highway No. 16) passing through Shironcha under tribal constituency Gadchiroli Chimur in the State of Maharashtra;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor along with the time by which the environmental clearance is likely to be granted to the said National Highway?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a)& (b) The proposal for grant of environmental clearance to Nizamabad-Jagdapur section of National Highway No. 16 passing through Shironcha in Maharashtra has not been received.
- (c) Does not arise in view of the reply to parts (a) and (b) above.